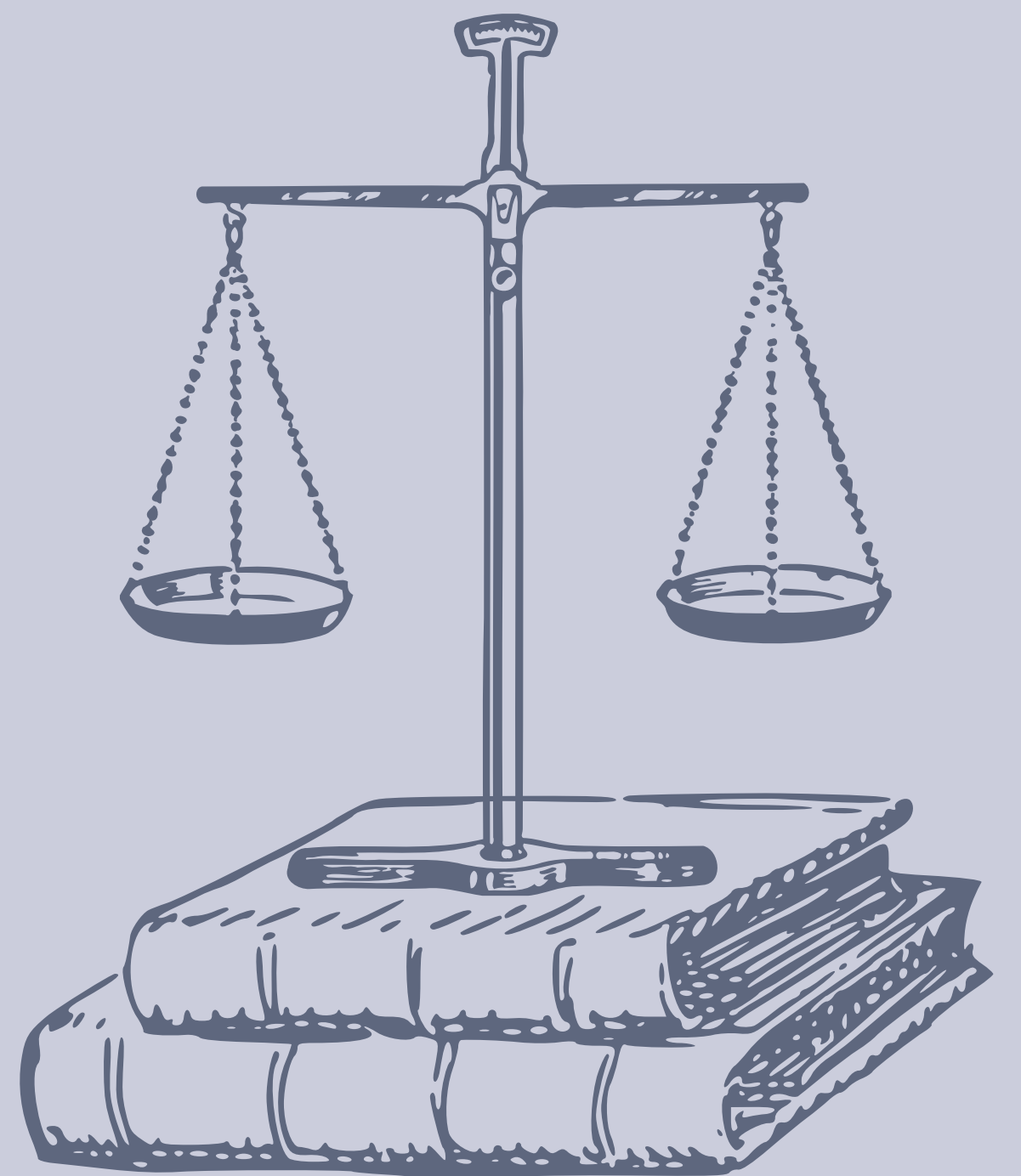


CHRIST
(DEEMED TO BE UNIVERSITY)
BANGALORE · INDIA

8th National Trial Advocacy and Judgment Writing Competition



23 to 25 February 2023



Bangalore Central Campus



CHRIST
(DEEMED TO BE UNIVERSITY)
BANGALORE · INDIA



Table of Contents

1. About CHRIST (Deemed to be University)	1
2. About School of Law	2
3. About NTAC	3
4. Instructions & Procedure For Registration	4
5. Timeline of Events	6
6. Prizes	7
7. Contact Details	8

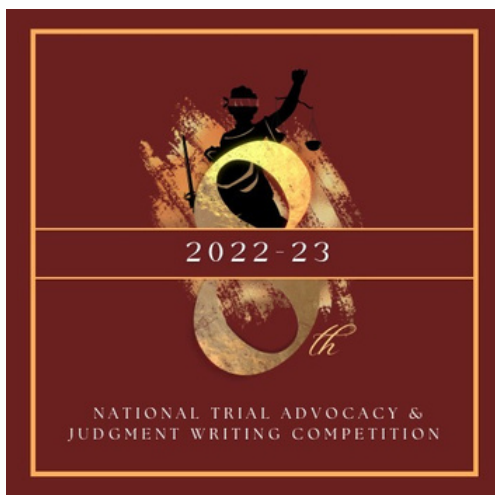


CHRIST
(DEEMED TO BE UNIVERSITY)
BANGALORE · INDIA

ABOUT CHRIST (DEEMED TO BE UNIVERSITY)

CHRIST (Deemed to be University) was born out of the educational vision of St. Kuriakose Elias Chavara, an educationist and social reformer of the nineteenth century in South India. He founded the first Catholic indigenous congregation, Carmelites of Mary Immaculate (CMI), in 1831 which administers CHRIST (Deemed to be University).

CHRIST (Deemed to be University) was established as 'Christ College' in 1969. It undertook path-breaking initiatives in Indian higher education with the introduction of innovative and modern curricula, insistence on academic discipline, imparting of holistic education and adoption of global higher education practices with the support of creative and dedicated staff. This multidisciplinary university which focuses on teaching research and service offers Bachelors, Masters, and Doctoral programmes in humanities, social sciences, sciences, commerce, management, engineering, architecture, education, and law to about 25,000 students. CHRIST (Deemed to be University) has seven campuses, four centred in Bangalore (Bangalore Central Campus, Bangalore Bannerghatta Campus, Bangalore Kengeri Campus, and Bangalore Yeshwanthpur Campus), Delhi NCR Off Campus and Pune Lavasa Off Campus. The central campus is a living example of harmonious multiculturalism with students from all the states and union territories and around 60 different countries. CHRIST (Deemed to be University) publishes six peer-reviewed research journals and has published more than 300 books in Kannada and English. A promoter of sports, music, and literary activities, it is a nurturing ground for creative excellence.



CHRIST
(DEEMED TO BE UNIVERSITY)
BANGALORE · INDIA

ABOUT SCHOOL OF LAW

School of Law, CHRIST (Deemed to be University), Bangalore, was founded and is administered by Carmelites of Mary Immaculate (CMI). It eventually became one of the most preferred educational institutions in the city and received the top grade 'A+' in NAAC which was conducted in the month of October.

SLCU entered the list of top law schools in India according to the NIRF Rankings declared by the Ministry of Education in 2020, with all the courses being approved by the Bar Council of India. It has the best student-faculty ratio and has one of the most resourceful libraries in the Country. SLCU strives to attain the perfect Inter-disciplinary holistic and dynamic approaches to learning. The innovative learning methods involved and the student's active participation in various co-curricular activities allow the students to receive a holistic legal education.

The education offered at the School of Law incorporate a number of special opportunities such as internships, clinical programme, supervisory research, and writing. In order to promote interaction between students and legal professionals, seminars, guest lectures, and workshops are conducted on various subjects of law at regular intervals. In addition to the mandatory courses spanning across a ten-semester programme, the School of Law also provides numerous other value-added courses and programmes for the benefit of students, thus promoting lateral thinking. Furthermore, social responsibility, a core value of CHRIST University, is given immense importance at SLCU and is inculcated in students through village visits and working with NGOs.



CHRIST
(DEEMED TO BE UNIVERSITY)
BANGALORE · INDIA

ABOUT THE NATIONAL TRIAL ADVOCACY AND JUDGMENT WRITING COMPETITION, 2022-2023

The Advanced Criminal Law Studies Committee, School of Law, CHRIST (Deemed to be University) will be hosting the 8th edition of its annual flagship event, National Trial Advocacy and Judgment Writing Competition (NTAC), 2022-2023.

The flagship event will witness the presence of many eminent personalities from the legal fields ranging from senior advocates to Karnataka High court judges. The Competition is open for all students who are pursuing a three-year or five-year Law Degree Course in Universities/Colleges/Law Departments in India, as recognized by the Bar Council of India.

It will be conducted from 23rd to 25th February 2023 and will be completely offline. In the previous 7 editions, NTAC has witnessed participants from law schools across the country and has successfully contributed to the promotion of a trial culture and criminal litigation. NTAC prides itself on being a one-of-a-kind trial experience that helps in honing one's research skills, and overall prowess of courtroom etiquette. This prestigious event has brought together multiple skilled teams from all over the country to compete in court halls which have witnessed some of the best Trial Advocacy Competitions.



CHRIST
(DEEMED TO BE UNIVERSITY)
BANGALORE · INDIA

INSTRUCTIONS AND PROCEDURE FOR REGISTRATION

Eligibility

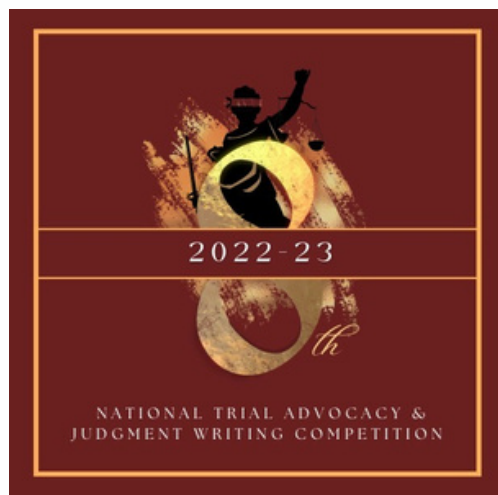
The Competition is open for all students who are pursuing a three-year or five-year Law Degree Course in Universities/Colleges/Law Departments in India, as recognized by the Bar Council of India. The Participants should send a picture of their University ID Card for verification.

Venue

The 8th National Trial Advocacy and Judgment Writing Competition 2022-23 shall be held from 23rd to 25th February 2023 in CHRIST (Deemed to be University), Bangalore Central Campus. It will be held offline.

Procedure for Registration

Participation in the 8th SLCU National Trial Advocacy and Judgment Writing Competition is restricted to 24 teams only. Institutions/Teams interested in participating in the Competition will have to provisionally register by sending an email to criminallaw.committee@law.christuniversity.in and only after confirmation of a provisional slot by the Organizers, should they complete the formalities of the final registration. The slots shall be reserved based on a 'first come' basis for the first 24 teams.



CHRIST
(DEEMED TO BE UNIVERSITY)
BANGALORE · INDIA

The teams should register through their respective Official College Email ID or any other recognized student association Email ID. Once the teams have provisionally registered, then the teams will be sent a confirmation mail providing them with the link for the Final Registration.

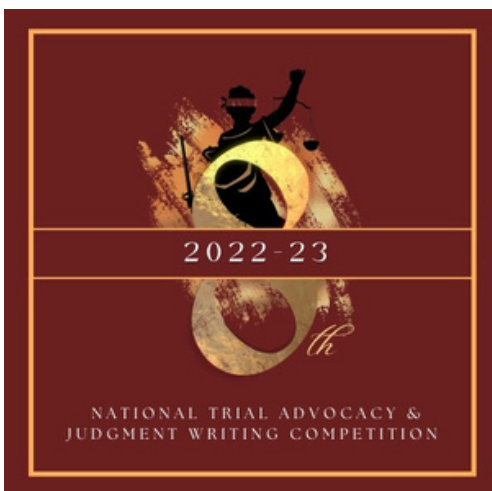
Only the teams who have received confirmation of provisional registration after receiving an email from the Committee must submit the registration form. Kindly note that only one team per College/Institution/University shall be permitted to take part in the Competition. The last date for provisional registration is 15th January 2023, and the last date for final registration shall be 22nd January 2023. The main invite shall be made available only to those teams that pre-register with the organizing committee.

Registration Fees

Registration Fees per team, exclusive of accommodation: INR 2500

Registration Fees per team inclusive of accommodation: 2500 + 6750
(2250 per day for one room) = INR 9,250

Accommodation is optional.



TIMELINE OF EVENTS

 Dates	 Events
Jan - 15th 2023	Last date for Pre - Registration
Jan - 22nd 2023	Last date for Final Registration
Jan - 23rd 2023	Release of 8th NTAC Proposition
Jan - 31st 2023	Last Date for Clarifications
February - 23rd 2023	Day 1 & Inauguration
February - 24th 2023	Day 2 - Quarter & Semi-finals
February - 25th 2023	Day 3 & Closing Ceremony



CHRIST
(DEEMED TO BE UNIVERSITY)
BANGALORE · INDIA

PRIZES

Winners	Trophy and Cash prize - INR 25,000
Runners-up	Trophy and Cash prize - INR 15,000
Best Judgment	Trophy and Cash prize - INR 10,000
Best Advocate	Trophy and Cash prize - INR 5,000



CHRIST
(DEEMED TO BE UNIVERSITY)
BANGALORE · INDIA

CONTACT DETAILS

Social Media Handles



aclsc_slcu



<https://slcuaclsc.weebly.com>

Faculty Co-ordinators

Mr. Anto Sebastian

Ms. Jayanthi Bai H L

Dr. Shilpa M L

Student Convenors

Ms. Hanna Robin Vettoor

+91 9497418821

Mr. Rahul Kamath

+91 9538957312

For any clarifications, please email us at:
criminallaw.committee@law.christuniversity.in